

ITEM NO.6

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 475/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

LATOORI

Respondent(s)

)

Date : 14-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr Rajya Vardhan Mall, Adv.
Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has
entered appearance.

Await original record from the High Court and Trial Court.
Issue D.O. letter again. Registry to inform telephonically as
well.

List again on 22.4.2020.

ANIL LAXMAN PANSARE
Registrar